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PART-II, SECTION-3, SUB-SECTION (ii)]

Government of India
Ministry of Finance
Department of Revenue
[Central Board of Direct Taxes]

INCOME-TAX

NOTIFICATION

New Delhi, the 15th January, 2014

S.O.107 (E). — In exercise of the powers conferred by clause (a) of sub-section (2) of section 80D of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies the Contributory Health Service Scheme of the Department of Space for the purposes of the said clause for the assessment year 2014-15 and subsequent assessment years.

[Notification No.6/2014 (F. No. 149/97/2013 -TPL)]

Sd/-

(Arju Garodia)

Under Secretary (TPL)